NATIONAL COMPANY LAW TRIBUNAL **KOLKATA BENCH** KOLKATA

C.P.(IB) No.759/KB/2017

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh 2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18th January 2018, 10.30 A.M.

| Name of the Company | | State Bank of India-Vs-Visa International Ltd. | | |
|---------------------|---|---|------------------------|------------------------|
| Under Section | | 7 IBC | | |
| SI. No. | Representa | nation of Authorized tive (IN CAPITAL ETTERS) | Appearing on behalf of | of Signature with date |
| 2. | POONAM KESU for Indialan Dwaipayan Ghosh, For INDIALAW RITRA BASIL, | 449 | Applicants | 8/1/18. 8/11/18 |
| 2. | DEBARGHA | MERIA, ADV BASU, ADV DNJHUNWALK | JANY Debro | rati NJ 18/1/18 |

ORDER

- Ld. Counsel for the financial creditor and the corporate debtor is present.
- Ld. Counsel for the corporate debtor has made a request that time may be given for filing reply. Prayer is allowed. 7 days' time is granted for filing reply with a copy in advance to the opposite party. Thereafter rejoinder, if any,

may be filed within 7 days with a copy in advance to the opposite party.

List it on 12/02/2018 for admission.

(Jinan K.R.)

Sd

Member (J)

(V.P.Singh) Member (J)

Sd